

15

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 13.02.2017.

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND**

**DR. ASHOK KUMAR MISHRA, MEMBER (T)**

---

APPLICATION NUMBER : CP 222/16  
PETITION NUMBER : TP 205/17  
NAME OF THE PETITIONER (S) : HINDUJA REALTORS PVT. LTD.  
NAME OF THE RESPONDENT (S) : --  
UNDER SECTION : 391/394

---

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
-------	--	--	-----------

---

1. Prakash K. Agun - Adv. for Petitioner  
9341210037



Counsel for Petitioner Company is present. He has filed 2 sets of copies. This is a case transferred from the Hon'ble High Court of Karnataka, notices are to go to OL, ROC and RD. Registry is directed to issue notices to them.

Posted to 22.03.2017.



MEMBER (J)



MEMBER (T)